

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 12TH APRIL, 2017

No. 79 A : The services of the Officers named in Column No.2 of the table given below are recalled from the State Government and on their repatriation to the parent department, they are transferred and posted as Principal District & Sessions Judges of the Districts, as mentioned in Column No.3 of the table:-

| Sl. No. | Name of the Officers with designation and present place of posting | New place of posting as |
|---------|---|--|
| 1 | 2 | 3 |
| 01. | Sri Manoj Prasad, Principal Judge, Family Court, Jamshedpur | Principal District & Sessions Judge, Jamshedpur |
| 02. | Sri Shiv Sharan Dubey, Sr. Law Advisor-cum-Addl. Secretary, JUVNL, Ranchi | Principal District & Sessions Judge, Seraikella-Kharsawan. |

By order of the Court
Sd/- Anil Kumar Choudhary

Registrar General

Memo. No. _____ 160 /Apptt. ...Dated Ranchi, the 12th April, 2017

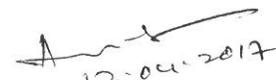
File No. XIX(4)/1/2016/ Apptt

Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/- Anil Kumar Choudhary
Registrar General

Memo. No. _____ 161 /Apptt. _____ ...Dated Ranchi, the 12th April, 2017

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / the Registrar (Establishment), the Registrar (Vigilance), the Registrar (Administration)I/c, the P.P.S. I/c to Hon'ble the Chief Justice, the Central Project Co-ordinator, e-Courts Project High Court of Jharkhand, Ranchi / the Secretary, Jharkhand Urga Vikas Nigam Ltd. Jharkhand, Ranchi /the Principal District & Sessions Judges, Jamshedpur, Seraikella-Khasawan,/ the Judicial commissioner, Ranchi and the Officer concerned for information and needful.


12-04-2017
Registrar General